

SUPREME COURT OF INDIA  
RECORD OF PROCEEDINGS

CRLMP.NO(s). 5508-5509/2009 in  
Petition(s) for Special Leave to Appeal (Crl).../2009

(From the judgement and order dated 05/12/2008 and 6.2.2009 in CRLR No.  
178/2003 & CRLRA No. 178/2003 & CRLA No. 481/2009 in CRLRA 178/2003  
of The HIGH COURT OF BOMBAY AT NAGPUR)

SURESH & ORS. Petitioner(s)

VERSUS

STATE OF MAHARASHTRA Respondent(s)

(appln. for exemption from surrendering)

Date: 06/05/2009 These Petitions were called on for hearing today.

CORAM :  
HON'BLE MR. JUSTICE ALTAMAS KABIR  
(IN CHAMBERS)

For Petitioner(s)  
Mr. Shivaji M. Jadhav, Adv.

For Respondent(s)

UPON hearing counsel the Court made the following  
ORDER

Applications for exemption from surrendering are rejected. four weeks  
time is granted to surrender and to file proof of surrender.

(Pawan Kumar)  
Court Master

(Vinod Kulvi)  
Court Master